

Nomination of cases by Hon'ble The Chief Justice on 24/08/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	WPIL – 15895/2015	In view of the retirement of Hon'ble Rajes Kumar, J., Hon'ble A. P. Sahi, J. will now fall part of the Bench with the rest of Hon'ble the Judges notified above.	Writ C-II Section on 25/08/2015
DB of Hon....., J			
2	Writ C – 63606/2009	Hon. H. G. Ramesh, J.	Writ C-II Section on 25/08/2015
3	FAFO Defective – 2013/2010 (Recall Application)	Hon. Rakesh Tiwari, J.	FAFO Section on 25/08/2015
4	CrI. A. - 4922/2006 with CrI. A. - 5089/2006	Hon. Arun Tandon, J. (for final disposal)	S. C. A. Section on 25/08/2015
5	Writ C – 46406/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 24/08/2015
6	Writ C – 46980/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 24/08/2015
7	Writ C – 46778/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 24/08/2015
8	Writ C – 47154/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 24/08/2015
9	Writ C – 47181/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 24/08/2015
10	Writ C – 47344/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 24/08/2015
11	Writ C – 47340/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 24/08/2015
In DB as a member			
12	I.T.A. - 437/2010 (Recall Application)	Hon. Shashi Kant, J.	STR/TTR Section on 25/08/2015
13	I.T.A. - 343/2009 (Recall Application)	Hon. Shashi Kant, J.	STR/TTR Section on 25/08/2015
14	I.T.A. - 485/2009 (Recall Application)	Hon. Shashi Kant, J.	STR/TTR Section on 25/08/2015
15	I.T.A. - 51 (Review Application)	Hon. Shashi Kant, J.	STR/TTR Section on 25/08/2015
16	I.T.A. - 222/2009 (Recall Application)	Hon. Shashi Kant, J.	STR/TTR Section on 25/08/2015

17	Spl. A. - 1757/2013 (Review Application)	Hon. S. B. Singh, J.	Spl. A. Section on 25/08/2015
18	Spl. A. - 1069/2014 (Review Application)	Hon. S. B. Singh, J.	Spl. A. Section on 25/08/2015
19	Spl. A. - 1073/2014 (Review Application)	Hon. S. B. Singh, J.	Spl. A. Section on 25/08/2015
20	Spl. A. - 1070/2014 (Review Application)	Hon. S. B. Singh, J.	Spl. A. Section on 25/08/2015
21	Spl. A. - 1071/2014 (Review Application)	Hon. S. B. Singh, J.	Spl. A. Section on 25/08/2015
22	Spl. A. - 1072/2014 (Review Application)	Hon. S. B. Singh, J.	Spl. A. Section on 25/08/2015
23	Spl. A. - 1804/2013 (Review Application)	Hon. S. B. Singh, J.	Spl. A. Section on 25/08/2015
24	Spl. A. - 1074/2014 (Review Application)	Hon. S. B. Singh, J.	Spl. A. Section on 25/08/2015
Hon....., J.			
25	Bail – 38875/2013 with A482 – 18061/2015	Hon. Manoj Misra, J. (both cases)	Bail Section on 25/08/2015
26	CrI. Revision – 1765/2015	Hon. Ramesh Sinha, J.	CrI. Revision Section on 25/08/2015
27	CrI. Revision – 5570/2009	Hon. Ramesh Sinha, J.	CrI. Revision Section on 25/08/2015
28	CrI. Revision – 497/1995	Hon. Pankaj Naqvi, J.	CrI. Revision Section on 25/08/2015
29	A227 – 4453/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 25/08/2015
30	A482 – 24238/2015	Hon. Om Prakash, J.	Computer Fresh Section on 24/08/2015
31	Bail – 26590/2015 with A482 – 39576/2014	Hon. Pankaj Naqvi, J. (both cases)	Computer Fresh Section on 25/08/2015
Appropriate Court dealing with such matters			
32	CrI. A. - 3763/2012 with CrI. A. - 3912/2012 with CrI. A. - 3765/2012	Appropriate Court dealing with such matters	CrI. A. Section on 25/08/2015
33	CrI. A. - 2953/2012	Appropriate Court dealing with such matters	CrI. A. Section on 25/08/2015
34	CrI. A. - 7256/2011 with CrI. A. - 81/2012	Appropriate Court dealing with such matters	CrI. A. Section on 25/08/2015
35	CrI. A. - 7117/2006	Appropriate Court dealing with such matters	CrI. A. Section on 25/08/2015
36	CrI. A. - 6674/2010	Appropriate Court dealing with such	CrI. A. Section on

	with Crl. A. - 7082/2010 with Crl. A. - 6727/2010 with Crl. A. - 6156/2010 with Crl. A. - 6304/2010 with Crl. A. - 6892/2010	matters	25/08/2015
37	Writ C – 21386/2013	Appropriate Court dealing with such matters	Writ C-II Section on 25/08/2015
38	Crl. W. P. - 11732/2015	Appropriate Court dealing with such matters	Writ C-I Section on 25/08/2015
39	Bail – 12263/2015 with Bail – 21656/2014	Appropriate Court dealing with such matters	Bail Section on 25/08/2015
40	Bail – 22590/2015 with Bail – 24565/2014	Appropriate Court dealing with such matters	Bail Section on 25/08/2015
41	Bail – 17566/2015 with Bail – 21162/2014	Appropriate Court dealing with such matters	Bail Section on 25/08/2015
42	Bail – 41066/2014 with Bail – 20899/2013	Appropriate Court dealing with such matters	Bail Section on 25/08/2015
43	Bail – 35468/2014 with Bail – 25450/2014	Appropriate Court dealing with such matters	Bail Section on 25/08/2015
44	Bail – 41915/2014 with Bail – 22832/2014	Appropriate Court dealing with such matters	Bail Section on 25/08/2015
45	Bail – 39169/2014 with Bail – 1150/2013	Appropriate Court dealing with such matters	Bail Section on 25/08/2015
46	Bail – 13034/2015 with Bail – 4285/2015	Appropriate Court dealing with such matters	Bail Section on 25/08/2015
47	Company Appeal – 15/1999	Appropriate Court dealing with such matters	Company Section on 25/08/2015
48	Writ B – 26891/1992	Appropriate Court dealing with such matters	Writ B Section on 25/08/2015
49	Bail – 29674/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 24/08/2015

As per Judicial Order (For Hon....., J.)			
50	Writ A – 1691/2000	Hon. M. C. Tripathi, J.	Writ A-I Section on 25/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
25/08/2015